

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 194
TO BE ANSWERED ON 03/02/2023

SEPARATE BUDGET FOR AGRICULTURE

194. MS. KAVITA PATIDAR

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state?

- (a) whether government is contemplating on bringing a separate annual budget for agriculture in future with the objective of increasing agricultural productivity, ensuring welfare of farmers and enacting a law to regulate use of ground water for the benefit of the general public in view of the fact that some states in the country are facing shortage of water;
- (b) if so, the details of steps being taken in this regard, state-wise; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): There is no proposal to introduce a separate budget for agriculture. However, Government of India provides top most priority to the sector which is the backbone of the economy. This is reflected in the fact that budget allocation for the Ministry of Agriculture and Farmers Welfare is very substantial. It has increased from Rs 27,662.67 crore in 2013-14 to Rs 1,32,513.62 crore in 2022-23.

Ministry of Jal Shakti has circulated a Model Bill to all the States/UTs to enable them to enact suitable ground water legislation for regulation of its development, which also includes provision of rain water harvesting. So far, 21 States/UTs have adopted and implemented the ground water legislation.

Further, National Water Policy (2012) has been formulated by Department of Water Resources, River Development & Ganga Rejuvenation, which inter-alia advocates rainwater harvesting and conservation of water and highlights the need for augmenting the availability of water through direct use of rainfall. It also inter-alia, advocates conservation of river, river bodies and infrastructure should be undertaken in a scientifically planned manner through community participation. Further, encroachment and diversion of water bodies and drainage channels must not be allowed and wherever, it has taken place, it should be restored to the extent feasible and maintained properly.

The Central Ground Water Authority (CGWA) has been constituted under Section 3(3) of the "Environment (Protection) Act, 1986" for the purpose of regulation and control of ground water development and management in the Country. CGWA has advised States/UTs to take measures to promote/adopt artificial recharge to ground water/ rain water harvesting. CGWA grants No Objection Certificates (NOCs) for ground water abstraction to Industries, Infrastructure units and Mining projects in feasible areas in certain States/UTs where regulation is not being done by the respective State/UTs. The latest guidelines for control and regulation of groundwater extraction with pan-India applicability were notified by the Ministry of Jal Shakti on 24 September 2020.

As per the latest (2022) Dynamic Ground Water Resources of the country assessment, jointly carried out by the Central Ground Water Board (CGWB) and the respective State Governments, the Total Annual Ground Water Recharge is 438 Billion Cubic Meter (BCM) and the Annual Extractable Ground Water Resource is 398 BCM. The Annual Ground Water Extraction for all uses is 239 BCM. The Stage of Ground Water Extraction, which is a measure of Annual Ground Water Extraction for all uses (irrigation, industrial and domestic uses) over Annual Extractable Ground Water Resource is 60.08% for the country as a whole. The State-wise details are given in Annexure.

Per Drop More Crop (PDMC) is implemented by the Department of Agriculture and Farmers Welfare for enhancing water use efficiency at farm level through Micro Irrigation viz., Drip and Sprinkler Irrigation Systems. Since 2015-16, an area of 71.68 lakh hectare has been covered under micro irrigation.

STATE-WISE GROUND WATER RESOURCES OF INDIA, 2022 (in bcm)

S. No.	States / Union Territories	Total Annual Ground Water Recharge	Annual Extractable Ground Water Resource	Current Annual Ground Water Extraction				Stage of Ground Water Extraction (%)
				Irrigation	Industrial	Domestic	Total	
1	Andhra Pradesh	27.23	25.86	6.46	0.16	0.83	7.45	28.81
2	Arunachal Pradesh	4.52	4.07	0.02	0.01	0.01	0.03	0.79
3	Assam	26.53	21.4	2.06	0.01	0.58	2.65	12.38
4	Bihar	33.15	30.04	10.01	0.35	3.14	13.5	44.94
5	Chhattisgarh	12.04	11.01	4.62	0.11	0.73	5.46	49.58
6	Delhi	0.41	0.36	0.09	0.0007	0.27	0.36	98.16
7	Goa	0.41	0.33	0.026	0.004	0.048	0.078	23.63
8	Gujarat	26.46	24.58	12.1	0.16	0.82	13.09	53.23
9	Haryana	9.48	8.61	10.30	0.60	0.65	11.54	134.14
10	Himachal Pradesh	1.03	0.94	0.18	0.05	0.12	0.35	37.56
11	Jharkhand	6.21	5.69	0.93	0.21	0.65	1.78	31.35
12	Karnataka	17.74	16.04	10.01	0.13	1.09	11.22	69.93
13	Kerala	5.74	5.19	1.17	0.01	1.55	2.73	52.56
14	Madhya Pradesh	35.23	32.58	17.39	0.17	1.69	19.25	59.1
15	Maharashtra	32.29	30.45	15.29	0.003	1.35	16.65	54.68
16	Manipur	0.52	0.47	0.02	0.0002	0.02	0.04	7.95
17	Meghalaya	1.72	1.51	0.003	0.0007	0.05	0.05	3.55
18	Mizoram	0.22	0.2	0.000	0.00	0.01	0.01	3.96
19	Nagaland	0.79	0.71	0.002	0.000020	0.02	0.02	2.89
20	Odisha	17.79	16.34	5.83	0.16	1.24	7.23	44.25
21	Punjab	18.94	17.07	26.69	0.16	1.17	28.02	165.99
22	Rajasthan	12.13	10.96	14.18	0.14	2.23	16.56	151.07
23	Sikkim	0.2712	0.2441	0.0089	0.0022	0.0036	0.0147	6.04
24	Tamil Nadu	21.11	19.09	13.68	0.18	0.57	14.43	75.59
25	Telangana	21.27	19.25	7.257	0.154	0.596	8	41.6
26	Tripura	1.31	1.06	0.02	0.0007	0.08	0.10	9.70
27	Uttar Pradesh	71.45	65.3	40.72	0.41	5.01	46.14	70.66
28	Uttarakhand	2.01	1.86	0.63	0.12	0.15	0.89	48.04
29	West Bengal	23.61	21.42	8.38	0.14	1.54	10.07	47.01
30	Andaman and Nicobar	0.6185	0.5566	0.0001	0.001	0.0065	0.0075	1.35
31	Chandigarh	0.05	0.05	0.01	0.002	0.03	0.04	80.99
32	Dadra & Nagar Haveli	0.09	0.08	0.01	0.09	0.01	0.11	133.2
	Daman & Diu	0.038	0.036	0.003	0.055	0.000	0.057	157.927
33	Jammu and Kashmir	4.90	4.44	0.31	0.05	0.71	1.07	24.18
34	Ladakh	0.08	0.07	0.00037	0.000200	0.03	0.03	41.36
35	Lakshadweep	0.01	0.01	0	0.00	0	0	61.6
36	Puducherry	0.21	0.19	0.08	0.01	0.05	0.13	69.17
	Grand Total	437.60	398.08	208.49	3.64	27.05	239.16	60.08
